

REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixth Lok Sabha

Fifth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1977

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

FIFTH REPORT

I, beg to lay the Fifth Report of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf.

2. The Committee met on the 1st August, 1977 for—

- I. Classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- II. Allocation of time under rule 294(1) (e) of the Rules of Procedure to the resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, the 5th August, 1977.

Classification and allocation of time to Bills

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri P. K. Deo, Ram Jethmalani, Samar Guha and R. D. Gattani attended.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Constitution (Amendment) Bill, 1977 (Amendment of article 124) by Shri P. K. Deo, (ii) the Advocates (Amendment) Bill, 1977 (Amendment of sections 3, 4, etc.) by Shri Ram Jethmalani and (iii) the National Holiday on Netaji Subhas Chandra Bose's Birthday Bill, 1977 be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allotment of time to Resolutions

5. The Members concerned had been invited to present their views on their resolutions before the Committee. Sarvashri Vayalar Ravi and Gauri Shankar Rai attended.

6. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding changes in Constitution.	2 hours
(2) Resolution regarding revival of former news agencies.	2 hours

[P.T.O.]

Recommendations

7. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House; and
- (ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

NEW DELHI;
August 1, 1977.
Sravana 10, 1899 (Saka).

GODEY MURAHARI,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

S. No.	Name of the Bill and the Member-in-charge	Bill No.	Category allotted	Time allotted by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1977 (Amendment of article 324) by Shri C. K. Chandrappan	38 of 1977 ✓	B	2 hours
2	The Constitution (Amendment) Bill, 1977 (Amendment of Article 16) by Shri C. K. Chandrappan	27 of 1977 ✓	B	2 hours
3	The Constitution (Amendment) Bill, 1977 (Amendment of article 326) by Shri C. K. Chandrappan	37 of 1977 ✓	B	2 hours
4	The Constitution (Amendment) Bill, 1977 (Amendment of articles 81 and 82) by Shri C. K. Chandrappan	43 of 1977 ✓	B	2 hours
5	The Constitution (Amendment) Bill, 1977 (Substitution of article 16 and amendment of article 320, etc.) by Shri Madhu Limaye	33 of 1977 ✓	B	2 hours
6	The Constitution (Amendment) Bill, 1977 (Amendment of articles 37, 45, etc.) by Shri Madhu Limaye	29 of 1977	B	2 hours
7	The Constitution (Amendment) Bill, 1977 (Amendment of articles 24 and 326) by Shri Madhu Limaye	30 of 1977 ✓	B	2 hours
8	The Cantonments (Amendment) Bill, 1977 (Amendment of section 13, omission of section 14, etc.) by Shri Madhu Limaye	46 of 1977 ✓	B	2 hours
9	The Constitution (Amendment) Bill, 1977 (Amendment of article 124) by Shri P. K. Deo	84 of 1977	(A)	2 hours
10	The Constitution (Amendment) Bill, 1977 (Amendment of article 371) by Shri P. K. Deo	82 of 1977	B	2 hours
11	The Advocates (Amendment) Bill, 1977 (Amendment of sections 3, 4, etc.) by Shri Ram Jethmalani	68 of 1977	(A)	2 hours
12	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1977 (Amendment of section 84) by Shri G. Narsimha Reddy	87 of 1977	B	2 hours
13	The Constitution (Amendment) Bill, 1977 (Insertion of new article 140A) by Shri Om Prakash Tyagi	80 of 1977	B	2 hours
14	The Constitution (Amendment) Bill, 1977 (Amendment of article 335) by Shri Om Prakash Tyagi	79 of 1977	B	2 hours

1	2	3	4	5
15	The Constitution (Amendment) Bill, 1977 <i>(Amendment of article 222) by Shri Om Prakash Tyagi</i>	78 of 1977	B	2 hours
16	The Constitution (Amendment) Bill, 1977 <i>(Amendment of Seventh Schedule) by Shri Om Prakash Tyagi</i>	81 of 1977	B	2 hours
17	The National Holiday on Netaji Subhas Chandra Bose's Birthday Bill, 1977 by Shri Samar Guha	86 of 1977	A	2 hours
18	The Salary, Allowances and Perquisites of Members of Parliament (Amendment) Bill, 1977 <i>(Amendment of section 1 and omission of section 5A) by Shri R. D. Gattani</i>	83 of 1977	L	2 hours
19	The Representation of the People (Amendment) Bill, 1977 <i>(Insertion of new section 7A) by Shri Om Prakash Tyagi</i>	85 of 1977	B	2 hours